

**IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)**

**Item No. 212
(IB)-136(ND)2019
IA/996/2021**

IN THE MATTER OF:

M/s. YS Marchandise International Pvt. ... Applicant/Petitioner

Under Section: 10 of IBC, 2016

Order delivered on 09.04.2024

CORAM:

**SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant :

For the Liq. : Adv. Vinod Chaurasia

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is re-notified to 20.05.2024.

**Sd/-
(COURT FFICER)**